

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:364

ANSWERED ON:06.12.2013

MARKETING MARGIN LEVIED BY PRIVATE SECTOR

Jardosh Smt. Darshana Vikram;Pakkirappa Shri S.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether the Petroleum and Natural Gas Regulatory Board (PNGRB) has taken any decision regarding the issue of marketing margin levied by private sector natural gas marketeers;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Ministry of Chemicals and Fertilizers has been communicated in this regard; and

(d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) & (b): Ministry, vide its letter dated 21.11.2013, has requested PNGRB to determine marketing margin for supply of domestic gas to Urea and LPG producers through its independent process. The rates determined by the PNGRB would thereafter be notified by the Government with approval of the competent authority. PNGRB's recommendations are awaited. Further, the Ministry has decided that in other cases marketing margin should be determined by the buyer and seller and any complaints about exercise of monopoly power should be addressed by PNGRB and/or the Competition Commission.

(c) & (d): The decision of the Ministry has been conveyed to Ministry of Chemicals & Fertilizers vide letter of the Ministry dated 21.11.2013.